

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 879
TO BE ANSWERED ON 07/02/2025**

IODINE DEFICIENCY

879. SHRI HARIBHAI PATEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- a) the steps taken by the Government to eliminate Iodine Deficiency since January 2022;
- b) the steps taken/proposed to be taken by the Government to create awareness regarding Iodine deficiency disorders and preventive measures for the same;
- c) the details of the persons who are suffering from iodine deficiency since 2021, year-wise;
- d) the details of the amount allocated, disbursed and utilized for eliminating iodine deficiency since January 2021; and
- e) whether the Government is considering expanding the components of the National Iodine Deficiency Disorders Control Programme (NIDDCP) for tackling Iodine deficiency and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (e) NIDDCP (National Iodine Deficiency Disorders Control Programme) is a centrally sponsored scheme under the National Health Mission. The program is under implementation across all States and Union Territories for the entire population. The programme covers all Iodine Deficiency Disorders (IDD) like mental and physical retardation, deaf mutism, cretinism, still births, abortions etc. with the aim to bring the prevalence of IDD to below 5% in the country & to ensure 100% consumption of adequately iodated salt (15ppm) at the household level.

To intensify Information, Education & Communication (IEC) activities, a communication package including Radio/TV spots, video film distribution, development & distribution of pamphlets to States/UT's and poster depicting various facets of IDD manifestation have been

prepared. Global IDD Prevention Day is observed on 21st October every year. Further, IEC activities have also been intensified in coordination with the Song & Drama Division, Directorate of Field Publicity, Directorate of Advertising and Visual Publicity(DAVP), Doordarshan & All India Radio (AIR) with a view to promote the consumption of iodised salt among the masses.

The prevalence of self-reported goitre or thyroid disorder in National Family Health Survey V (2019-2021) was 2.9%.

The details of State/UT-wise funds for Implementation of National Iodine Deficiency Disorders Control Programme under National Health Mission (NHM) from FY 2020-21 to FY 2024-25 is placed in Annexure.

Annexure referred to in reply to parts (a) to (e) of Lok Sabha Unstarred Question no. 879 for answer on 07.02.2025

Annexure

Details of State/UT-wise funds for Implementation of National Iodine Deficiency Disorders Control Programme under Nation Health Mission (NHM) from FY 2020-21 to FY 2024-25

(Rs. In Lakh)

Sl. No.	State	2020-21	2021-22	2022-23	2023-24	2024-25*	
		Expenditure	Expenditure	Expenditure	Expenditure	SPIP Approval	Expenditure
1	Andaman & Nicobar Islands	1.34	0.47	0.18	0.26	6.17	0.00
2	Andhra Pradesh	4.25	5.75	12.20	25.50	77.08	2.44
3	Arunachal Pradesh	64.31	32.28	23.90	0.85	31.80	21.28
4	Assam	124.95	50.72	106.24	103.18	73.89	51.55
5	Bihar	18.10	59.92	3.04	10.75	18.90	3.53
6	Chandigarh	0.00	0.27	1.01	1.90	3.43	0.91
7	Chhattisgarh	32.09	9.97	12.66	7.29	31.25	0.84
8	Dadra & Nagar Haveli and Daman & Diu	13.44	8.38	0.74	2.23	3.76	0.23
9	Delhi	0.00	0.04	3.34	0.34	0.00	0.00
10	Goa	10.31	11.25	0.00	0.95	6.28	20.45
11	Gujarat	0.00	35.26	11.52	29.80	177.67	5.05
12	Haryana	0.00	1.26	13.40	11.59	51.73	7.19
13	Himachal Pradesh	29.39	23.45	10.57	2.32	60.56	31.82
14	Jammu & Kashmir	0.00	0.00	6.54	11.41	84.67	16.74
15	Jharkhand	44.95	31.98	47.24	73.71	93.19	11.52
16	Karnataka	43.87	51.10	56.87	70.34	42.88	20.15
17	Kerala	0.71	3.21	5.59	1.38	23.10	1.42
18	Lakshadweep	2.82	0.01	0.01	0.00	2.00	0.12
19	Madhya Pradesh	83.22	49.17	98.28	87.15	122.77	67.92
20	Maharashtra	3.56	2.13	28.35	86.86	226.24	104.77
21	Manipur	14.71	11.13	13.14	9.52	35.47	16.37
22	Meghalaya	13.77	1.79	5.87	0.58	3.02	1.84
23	Mizoram	2.99	0.99	0.00	0.50	15.73	1.70
24	Nagaland	5.49	9.56	16.84	17.29	17.99	13.00
25	Orissa	4.99	9.94	17.19	18.22	61.67	12.53

26	Puducherry	0.00	0.45	1.94	1.85	3.17	1.81
27	Punjab	0.08	6.40	1.87	38.18	49.52	6.30
28	Rajasthan	1.65	26.50	10.76	14.40	50.68	3.06
29	Sikkim	0.00	0.00	7.03	7.65	14.58	7.69
30	Tamil Nadu	9.48	232.74	2.76	3.46	10.56	3.79
31	Telangana	0.00	42.09	50.49	50.07	112.74	0.00
32	Tripura	2.86	3.42	2.88	2.79	27.00	2.23
33	Uttar Pradesh	30.73	26.22	36.44	148.85	385.96	53.20
34	Uttarakhand	38.25	2.45	3.83	6.24	12.84	2.84
35	West Bengal	42.36	63.76	109.40	126.68	155.12	137.08
36	Ladakh	0.00	0.00	0.00	7.82	1.50	0.75

Note:

1. State Programme Implementation Plan (SPIP) Approval and Expenditure is as per the available Financial Management Reports submitted by State/UTs and are provisional.

*2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional. The expenditure w.r.t. flexible pool for RCH, etc. (for FY 2024-25) is updated up-to 31.12.2024 except Gujarat, Haryana, Lakshadweep, Manipur and Tamil Nadu (updated up-to 30.11.2024).